

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 902/2002

Arik Das, S/o. Late Shri
Barnaves Anthony, Aged
about 26 years, Occ. Unemployed,
R/o. H.No. 1015, Bapu Nagar,
Ranjhi, Jabalpur M.P.

... Applicant

Versus

1. Union of India,
Through Secretary,
Ministry of Defence,
New Delhi.
2. Commandant, 506,
Army Base Workshop,
Post Box No. 41,
Jabalpur.

... Respondents

Counsel :

Shri V.K. Singh for the applicant.

Coram :

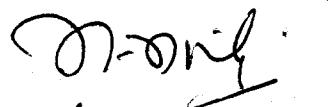
Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri R.K. Upadhyaya - Member (Admnv.).

O R D E R (Oral)
(Passed on this the 8th day of January 2003)

The learned counsel for the applicant wants to
withdraw this Original Application. Prayer is allowed. This
Original Application is dismissed as withdrawn.


(R.K. UPADHYAYA)

MEMBER (A)


(N.N. SINGH)
VICE CHAIRMAN

प्रौद्योगिकी संस्कारण संगठन से ऑफिसर, जबलपुर, दि.....

प्रौद्योगिकी अध्येता विभाग :-

- (1) संस्कारण संगठन द्वारा उपलब्धिग्राहक, जबलपुर
- (2) अधिकारी द्वारा उपलब्धिग्राहक, जबलपुर
- (3) उपलब्धिग्राहक, जबलपुर
- (4) उपलब्धिग्राहक, जबलपुर

सूचना एवं आवश्यक विवरणाद्वारा देखु

V K Singh - Adm

10/1/03

Issued
On 10.1.03